

2015

High Court, Appellate Side

Calcutta

DATED: CALCUTTA, THE 19th February, 2015

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge, Fast Track Court belonging to the cadre of Civil Judge (Senior Division) towards filling up the 28 (twenty eight) vacancies declared vide Court's Notification No. 4720-R(JS) dated 25.11.2014, for the 84 eligible WBSJ Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Study Room adjacent to the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta**

Date : **16th to 19th March, 2015**

(Each day 21 Officers as mentioned against the names of the eligible Officers in the appropriate column of the Schedule enclosed)

Time : **02.00 P.M. onwards.**

Reporting time & Place : **1.15 P.M. at the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS**

ON 16.03.2015

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
1.	Shri Pradip Kumar Ray	CJM, MALDA	16.03.2015
2.	Shri Arabinda Pant	ACJM, Mathabhanga, Cooch Behar	16.03.2015
3.	Smt. Ali Biswas (Sarkar)	Judge, 2 nd Labour Court, Calcutta, on deputation	16.03.2015
4.	Shri Fatik Chandra Mondal	CJM, Car Nicobar, A & N Islands	16.03.2015
5.	Shri Hidayatullah Bhutia	CJM, Bankura	16.03.2015
6.	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Darjeeling (Sadar)	16.03.2015
7.	Smt. Manjushree Mondal	CJM, Paschim Medinipur	16.03.2015
8.	Shri Arup Kumar Das	Competent Authority, Metro Railway, Kolkata on deputation	16.03.2015
9.	Molla Asgar Ali	Judge, 1 st Labour Court, Calcutta on deputation	16.03.2015
10.	Shri Baishnab Sarkar	Senior Municipal Magistrate, Kolkata	16.03.2015
11.	Shri Tito Rob	Dy. Registrar, Judicial, West Bengal Taxation Tribunal, Calcutta – on deputation	16.03.2015
12.	Shri Sridhar Chandra Su	CJM, Murshidabad	16.03.2015
13.	Shri Dinanath Prasad	CJM, Coochbehar	16.03.2015
14.	Smt. Srimayi Kundu	CJ(SD), Armabagh, Hooghly	16.03.2015
15.	Shri Sambhu Sarkar	CJ(SD), Lalbagh, Murshidabad	16.03.2015
16.	Shri Debapriya Basu	ACJM, 1 st Court, Alipurduar, Jalpaiguri	16.03.2015
17.	Salim Ahmed Ansari	CJM, Burdwan	16.03.2015
18.	Shri Umesh Singh	CJ(SD), Raiganj, Uttar Dinajpur	16.03.2015
19.	Shri Sabyasachi Chatteraj	CJM, Raiganj, Uttar Dinajpur	16.03.2015
20.	Smt. Mukulika Sinha	Secretary, DLSA, Cooch Behar	16.03.2015
21.	Shri Guru Das Biswas	CJM, Darjeeling	16.03.2015

ON 17.03.2015

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
22.	Shri Sudip Bhattacharya	CJM, Purba Medinipur	17.03.2015
23.	Shri Viswaroop Sett	CJ(SD), 1 st Court, Berhampore, Murshidabad	17.03.2015
24.	Shri Srikumar Goswami	CJ(SD), Cooch Behar	17.03.2015
25.	Smt. Madhumita Roy-II	CJM, Barasat	17.03.2015

26.	Smt. Sharanya Sen	ACJM, Dinhata, Cooch Behar	17.03.2015
27.	Shri Pinaki Mitra	Dy. AGOT, Govt. of W.B., Calcutta	17.03.2015
28.	Shri Sanjay Chowdhury	CJM, Balurghat, Dakshin Dinajpur	17.03.2015
29.	Shri Biplab Roy	CJ(SD), Bankura	17.03.2015
30.	Shri Dev Kumar Sukul	ACJM, Barrackpore, N. 24-Pgs.	17.03.2015
31.	Shri Sanjay Ranjan Paul	CMM, Calcutta	17.03.2015
32.	Shri Rajesh Chakraborty	ACJM, Kalimpong, Darjeeling	17.03.2015
33.	Shri Arjun Mukherjee	ACJM, Chanchal, Malda	17.03.2015
34.	Shri Arun Kumar Nandy	CJM, Howrah	17.03.2015
35.	Shri Arun Rai	CJ(SD), Bolpur, Birbhum	17.03.2015
36.	Shri Rajesh Tamang	CJ(SD), Bongaon, N. 24-Pgs.	17.03.2015
37.	Shri Ambarish Ghosh	CJ(SD), Jalpaiguri	17.03.2015
38.	Shri Sanjib Daruka	CJM, Alipore, South 24-Parganas	17.03.2015
39.	Shri Rana Dam	CJM, Hooghly	17.03.2015
40.	Shri Apurba Kr. Ghosh	ACJM, Bidhan Nagar, North 24 Parganas	17.03.2015
41.	Shri Tapas Kumar Roy	ACJM, Jangipur, Murshidabad	17.03.2015
42.	Shri Binoy Kumar Pathak	ACJM, Kalyani, Nadia	17.03.2015

ON 18.03.2015

<u>Sl. No.</u>	<u>NAME OF THE OFFICER</u>	<u>PRESENT PLACE OF POSTING</u>	<u>DATE OF VIVA-VOCE</u>
43.	Shri Haradhan Mukhopadhyay	ACJM, Alipore, South 24-Parganas	18.03.2015
44.	Shri Abhiram Barman (S. C.)	ACJM, Contai, Purba Medinipur	18.03.2015
45.	Shri Anjan Kumar Sengupta	Deputy Registrar-cum-Secretary, SLSA, Calcutta on Deputation	18.03.2015
46.	Shri Krishna Murari Prasad Gupta	ACJM, Jhargram, Paschim Medinipur	18.03.2015
47.	Shri Anjan Kumar Sarkar	ACMM-1, Calcutta	18.03.2015
48.	Shri Ratan Kumar Gupta	CJ(SD), Addl. Court, Hooghly	18.03.2015
49.	Shri Sanjoy Kumar Sharma	CJ(SD), 2 nd Court, Krishnanagar, Nadia	18.03.2015
50.	Shri Santanu Dutta	CJM, Jalpaiguri	18.03.2015
51.	Shri Indiar Tripathi	Secretary, DLSA, Howrah	18.03.2015
52.	Shri Hemanta Sinha	CJ(SD), Kalna, Burdwan	18.03.2015
53.	Shri Sumit Adhikari	CJ(SD), Baruipore, South 24-Pgs.	18.03.2015
54.	Shri Gopal Kishore Sinha	ACJM, Basirhat, North 24-Pgs.	18.03.2015
55.	Shri Bishnu Baran Mondal	Judge, 6 th Court, PSCC, Calcutta	18.03.2015
56.	Shri Rajesh Guha Ray	ACJM, Rampurhat, Birbhum	18.03.2015
57.	Shri Debabrata Kundu	Joint Registrar, High Court, Original Side, Calcutta on Deputation	18.03.2015
58.	Shri Asis Kumar Mukherjee	Secretary, DLSA, Murshidabad	18.03.2015
59.	Shri Ananda Kumar Tewari	CJ(SD), 7 th Court, Alipore, S. 24-Pgs.	18.03.2015

60.	Shri Tikendra Narayan Pradhan	ACJM, Jhargram, Paschim Medinipur	18.03.2015
61.	Shri Biswajyoti Chatterjee	ACJM, Haldia, Purba Medinipur	18.03.2015
62.	Shri Duri Venkat Srinivas	ACJM, Baruipore, S. 24-Pgs.	18.03.2015
63.	Shri Sadhan Mondal	ACJM, Buniadpur, Dakshin Dinajpur	18.03.2015

ON 19.03.2015

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
64.	Shri Binay Kr. Prasad	CJ(SD), 1 st Court, Chinsurah, Hooghly	19.03.2015
65.	Smt. Madhumita Roy-III	CJ(SD), 10 th Court, Alipore, S. 24-Pgs.	19.03.2015
66.	Shri Prasanta Mukhopadhyay	Secretary, DLSA, Dakshin Dinajpur	19.03.2015
67.	Shri Sisir Kumar Meyur	ACJM, Kakdwip, South 24-Pgs.	19.03.2015
68.	Shri Hiranmoy Sanyal	Civil Judge (Sr.Divn.), 2 nd Court, Hooghly	19.03.2015
69.	Smt. Rina Sawoo	CJ(SD), Uluberia, Howrah	19.03.2015
70.	Shri Somnath Bhattacharya	CJ(SD), 2 nd Court, Paschim Medinipur	19.03.2015
71.	Shri Sujit Kumar Jha	ACJM, Kandi, Murshidabad	19.03.2015
72.	Smt. Papiya Das	ACJM, Ranaghat, Nadia	19.03.2015
73.	Shri Suresh Singh	CJ(SD), 1 st Court, Alipore, South 24-Parganas	19.03.2015
74.	Shri Pijush Ghosh	CJ(SD), 4 th Court, Alipore, S. 24-Pgs.	19.03.2015
75.	Shri Saugata Chakraborty	ACJM, Kalna, Burdwan	19.03.2015
76.	Smt. Arundhati Bhattacharya nee Chakraorty	Secretary, DLSA, Bankura	19.03.2015
77.	Shri Manoj Kumar Prasad	CJ(SD), Dinhat, Cooch Behar	19.03.2015
78.	Kazi Abul Hasem	CJ(SD), Tehatta, Nadia	19.03.2015
79.	Shri Bibekananda Sur	ACJM, 2 nd Court, Kalyani, Nadia	19.03.2015
80.	Shri Kamal Sarkar	CJ(SD), Ghatal, Paschim Medinipur	19.03.2015
81.	Shri Sudipta Bhattacharjee	Secretary, DLSA, Burdwan	19.03.2015
82.	Shri Tapas Kumar Mitra	CJM, Nadia	19.03.2015
83.	Shri Priyajit Chatterjee	Registrar, City Civil Court, Calcutta	19.03.2015
84.	Shri Madan Mohan Mishra	CJ(SD), Tamruk, Purba Medinipur	19.03.2015

The above-named 84 Officers have duly been granted "Leave on Duty" for the purpose of attending the Viva-Voce only on their respective dates as per Schedule and they would be allowed to leave their station after completion of days work on the previous day of commencing Viva-Voce and to join till the noon of the very next day of completion of their Viva-Voce.

By Order,

The 19th February, 2015.

**Sd/-
Registrar (Judicial Service)
High Court, Calcutta.**